

18.11.2003

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MA-2438/2003 in
OA-796/2002

Present. Shri V.K. Rao, ld. counsel for applicant
in MA.

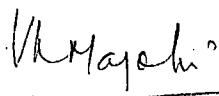
OA-796/2002 was disposed of
on 29-4-2003 requiring the respondents to apply
Tribunal's orders passed in OA-1321/2002 on
23-4-2003 being similarly situated persons.

Respondents in OA have made
MA-2438/2003 seeking three to six months time
for implementing the orders of the Tribunal.
Learned counsel pointed out that the matter
has been taken up with Department of Pension
and PW seeking their advice on making
available benefit of Rule-37A of CCS
Pension Rules.

In the interest of justice, a
period of two months is accorded to the
respondents from today for implementation of
directions of this court's orders dated 29-4-2003.

MA-2438/2003 is disposed of.


(Bhaskar Bhushan)
M(-5)


(V.K. Majumdar)
VC(A)